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Title: h Election of two members from Lok Sabha to each of the All India Institute of Medical Sciences (AIIMS) At Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur And Rishikesh.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): On behalf of my senior colleague, Shri Ghulam Nabi Azad, I beg to move the following :

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to each of the All India Institute of Medical Sciences at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to each of the All India Institute of Medical Sciences at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh, subject to the other provisions of the said Act."

*The motion was adopted.*

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*...(Interruptions)*